PUBLIC ANNOUNCEMENT UNDER REGULATION 15(1) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

OMNITECH PETROLEUM LIMITED
(FORMERLY SHARP TRADING & FINANCE LIMITED)

OPEN OFFER FOR ACQUISITION OF 63,700 (SIXTY THREE THOUSAND SEVEN HUNDRED) EQUITY SHARES FROM SHAREHOLDERS OF OMNITECH PETROLEUM LIMITED (HEREINAFTER REFERRED TO AS "TARGET COMPANY" OR "OPL") (FORMERLY SHARP TRADING & FINANCE LIMITED) BY DUNHIL HEALTHCARE PRIVATE LIMITED (HEREINAFTER REFERRED TO AS THE "ACQUIRER" OR "DHPL").

1. Offer details:

- **Offer Size:** This Open Offer is being made by the Acquirer for acquisition of 63,700 fully paid equity shares of Rs. 10/- each constituting 26.00% of the paid up equity and voting share capital of the Target Company.

- **Offer Price:** An Offer Price of Rs. 185/- (Rupees One Hundred and Eighty Five Only) per equity share (hereinafter referred to as the "**Offer Price**") per equity share will be offered for the shares tendered during the tendering period. Assuming full acceptance the total consideration payable by the Acquirer will be Rs. 1,17,84,500/- (Rupees One Crore Seventeen Lacs Eighty Four Thousand Five Hundred Only)

- **Mode of payment**: The entire consideration will be paid in cash.

- **Type of offer (Triggered offer, ~~voluntary offer/ competing offer~~ etc.):** The Offer is a Triggered Offer made under Regulation 3(1) and 4 of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("**Regulations**").

2. Transaction which has triggered the open offer obligations (Underlying Transaction)

Details of underlying transaction						
Type of Transaction (direct/ ~~indirect~~)	**Mode of Transaction (Agreement/ ~~Allotment/ market purchase~~)**	**Shares / Voting rights acquired/ proposed to be acquired**		**Total Consideration for shares /VRs acquired (Rs. In Crores)**	**Mode of payment (Cash/ securities)**	**Regulation which has triggered**
		Number	**% vis a vis total Equity / voting capital**			
Direct	Share Purchase Agreement dated 02.04.2012	1,66,962	68.15%	Rs. 3.0888	Cash	3(1) & 4

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3. Acquirer

Details	**Acquirer**
Name of Acquirer	Dunhil Healthcare Private Limited ('DHPL')
Address	238-B, A.J.C Bose Road, 4th Floor, Kolkata-700 019
Name(s) of persons in control / promoters of Acquirer	Mr. Vikrant Kayan. Mr. Sukumar Das.
Name of the Group, if any, to which the Acquirer belongs to	NA
Pre-Transaction Shareholding • Number • % of total share capital	NIL
Proposed shareholding after the acquisition of shares which triggered the Open Offer	1,66,962 Equity Shares (68.15%)
Any other interest in the TC	NO

4. Details of Selling shareholders, if applicable

Name	**Part of Promoter group (Yes/ No)**	**Details of shares/ voting rights held by the selling shareholders**			
		Pre Transaction		**Post Transaction**	
		Number	**%**	**Number**	**%**
Kamal Kishore Gokalchand Gupta	Yes	20,871	8.52%	NIL	NIL
Gaurav Vishnukumar Gupta	Yes	20,870	8.52%	NIL	NIL
Vikas Kamal Kishore Gupta	Yes	20,870	8.52%	NIL	NIL
Vishnu Kumar Gokalchand Gupta	Yes	20,870	8.52%	NIL	NIL
Babulal Mulchand Varma	Yes	33,393	13.63%	NIL	NIL
Rajendra Mulchand Varma	Yes	16,696	6.81%	NIL	NIL
Tarachand Mulchand Varma	Yes	16,696	6.81%	NIL	NIL
Bajrangbali Mulchand Varma	Yes	16,696	6.81%	NIL	NIL
TOTAL		**1,66,962**	**68.15%**	**NIL**	**NIL**

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5. Target Company

- **Name:** M/s. Omnitech Petroleum Limited (Formerly Sharp Trading & Finance Limited).
- **Registered Office:** 3A-301, Runwal Omkar Esquare, Chunnabhatti Signal, Eastern Express Highway, Sion (East), Mumbai-400022.
- **Exchanges where listed**: The equity shares of Target Company are listed at Bombay Stock Exchange Limited ("**BSE**") having Scrip Code as 512417 & Scrip ID as SHARPTR.

6. Other details

- This is to inform to all the Shareholders of Target Company that the details of the Open Offer would be published shortly in the newspaper in terms of the provisions of Regulation 14(3) of Regulations vide a Detailed Public Statement on or before 11th April, 2012.
- The Acquirer has given undertaking that it is aware of and will comply with its obligations under under the SEBI (SAST) Regulations, 2011 and has adequate financial resources to meet the Offer obligations.
- This is not a Competitive Bid.

Issued by

MANAGER TO THE OFFER:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO: INM000011096
(Contact Person: Mr. Anup Kumar Sharma)
31 Ganesh Chandra Avenue, 2nd Floor, Suite No –2C, Kolkata-700 013.
Phone No : (033) 2225-3940 / 3941
Fax : (033) 2225-3941
Email: mail@vccorporate.com

ON BEHALF OF:

DUNHIL HEALTHCARE PRIVATE LIMITED
Acquirer

Sd/-
Authorized Signatory

Place: Kolkata
Date: 02.04.2012

VC Corporate Advisors Private Limited
Kolkata